

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 207
CP No. (IB)- 78/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Corporate Infotech Pvt. Ltd.

...Operational Creditor

Versus

RajCOMP info Services Ltd..

... Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Anoop Prakash Awasthi, Adv.

For the Corporate Debtor : Umang Gupta, Adv.
Preeti Surolia, OIC

ORDER

Heard Mr. Anoop Prakash Awasthi, Adv. appearing on behalf of the Petitioner. Mr. Umang Gupta, Adv. along with Ms. Preeti Surolia, OIC appearing on behalf of the Respondent. Reply, if any, may be filed within 3 weeks with an advance copy to the opposite counsel. List the matter on 10.07.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sdr

(Deep Chandra Joshi)
Judicial Member

May 03, 2024